

**Premature Retirement of Gazetted/  
Non-Gazetted Officers in Indian Audit  
and Accounts Department during  
Emergency**

4227. SHRI GANANATH PRADHAN: Will the Minister of FINANCE be pleased to state:

(a) number of Gazetted and non-Gazetted officers in the Indian Audit and Accounts Department prematurely retired during Emergency;

(b) number of such cases occurred in Orissa;

(c) steps so far taken by Government to reinstate such employees who were prematurely retired; and

(d) whether such cases are expected to be reviewed impartially?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) 25 Gazetted officers and 77 non-gazetted officers of the Indian Audit and Accounts Department were retired prematurely during the emergency.

(b) Out of the 25 gazetted officers mentioned in reply against (a) above, two belonged to the office of the Accountant General, Orissa. No non-gazetted officer belonging to the office of the Accountant General, Orissa, was retired during emergency.

(c) and (d). The Comptroller and Auditor General of India has been requested to review the cases of Government servants prematurely retired during the emergency as and when representations are received from the affected employees.

**Engineering Exports from India to  
Middle East Countries**

4228. SHRI JENA BAIRAGI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the Middle East Countries have recently substantially decreased the quantity of Engineering

imports from India due to low standard of the produce;

(b) the reasons for exporting such low standard products; and

(c) steps taken for imposing quality control?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG):

(a) No, Sir.

(b) and (c). Do not arise.

**Objectives of Canalisation of Processed Mica through MMT/MITCO**

4229. SHRI CHANDRADEO PRASAD VERMA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what were the objectives of canalisation of processed mica through MMT/MITCO;

(b) whether these objectives have been fully realised; and

(c) if not why is Government hesitating in decanalising the export of processed mica?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) The major objectives of canalisation were to place mica trade on sound footing and to improve unit value realisation. Canalisation also aimed at helping weaker sections of trade and industry by facilitating their participation in the mica export trade, payment of fair and reasonable prices for mica produced by them and payment of fair and reasonable wages to the mica workers.

(b) Although these objectives cannot be said to have been fully achieved, the establishment of MITCO has brought about healthy trends in the mica export trade.

(c) Does not arise.